

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3792
ANSWERED ON:20.03.2013
INDIAN NATIONAL IN PAKISTANI JAIL
Singh Dr. Raghuvansh Prasad

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a person belonging to Muzaffarpur in Bihar has been in Pakistani jail for the past three years;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to get the person released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (c) High Commission of India was informed by the Pakistan authorities on May 29, 2012, and was then provided Consular Access on June 8, 2012 to one Ram Das s/o Bijli Suhani. During the Consular Access, Ram Das provided the details of his residence in India as 'Village-Soniyapur Medical Chowk, Sitamarhi Road, Zero Mile, Nahiapur, Muzaffarpur, Bihar'.

Details provided by Ram Das during Consular Access have been forwarded by Ministry of Home Affairs to the State Government of Bihar on June 28, 2012 for verifying his nationality and for furnishing a report. The confirmation of his nationality is still awaited from the Government of Bihar.